

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 24-12-2025 To 01-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4633/2025	FIROJ SANA AND ORS Mobile:9831144587 Email:MAHAMMADMUD786@GMAIL.COM	MAHAMMAD MAHMUD	27-01-2026	CASE NO. DOES NOT MATCH
2	CO	4641/2025	SANJU DEBI Mobile:9433024887 Email:UJJALRAYLAW@GMAIL.COM	SK ABDUR RAHIM	27-01-2026	IN AFF. SHOWING PASWAN BUT IN VAKA PASWAN MISSING
3	CO	4642/2025	SOPHIA PEW ADHIKARY Mobile:6291713648 Email:WORKDEBDIPTO2@GMAIL.COM	DEBDIPTO BANERJEE	27-01-2026	PAW ADHIKARIY SHOWING IN 1ST PAGE OF CO IN THE NAME OF PARTIES OF LOWER COURT
4	CO	4650/2025	SYAMA PRASAD MOOKERJEE PORT KOLKATA Mobile:9830267048 Email:ADMIN@GMAIL.COM	SANTOSH KUMAR RAY	27-01-2026	RESPONDENT PIN CODE MISSING
5	CO	4653/2025	THE BOARD OF TRUSTEES OF THE PORT OF KOLKATA Mobile:9830267048 Email:ADMIN@SKRADVOCATES.COM	SANTOSH KUMAR RAY	27-01-2026	RESPONDENT PIN CODE MISSING
6	CPAN	2124/2025	AROTI DAS AND ORS. Mobile:9382373935 Email:SAMRATCH33@GMAIL.COM	SAMRAT CHAKRABORTY	27-01-2026	NO RI STAMP ON AFFIRMATION PAGE
7	CPAN	2137/2025	PRASANTA HALDER AND ORS Mobile:9088203041 Email:KUNDUDEBASISH83@GMAUIL.COM	ARPITA KUNDU	27-01-2026	REQUIRED COMMISSIONER INNITIAL ON PAGE NO. 4 AND 10
8	CRM (A)	4365/2025	SK SAIDUL HOSSEN Mobile:9748288597 Email:SALMASULTANASHAH@GMAIL.COM	SALMA SULTANA SHAH	23-01-2026	1) ... MENTION E.C CASE/SPECIAL CASE/ P.T.N./G.R/SL. NO. ETC. AT CAUSE TITLE PAGE WHICH IS PENDING BEFORE A.D.J, 1ST COURT, ARAMBAG, HOOGHLY.
9	CRM (A)	4465/2025	MIRA BARMAN ROY AND ANR. Mobile:9830168776 Email:NIRAJGUPTA2003@GMAIL.COM	NIRAJ GUPTA	27-01-2026	MENTION P.S. NAME IN 1ST PARA
10	CRM (A)	4468/2025	SANAUL SK @ SENAUL SHAIKH Mobile:8697121150 Email:KOBIR.SK1470@GMAIL.COM	SK KOBIR	22-01-2026	1) MENTION P.S. DETAILS IN THE LETTER ADDRESSED TO LD. P.P. ... 2) MENTION LD TRIAL COURT DETAILS IN 1ST PARA
11	CRM (A)	4472/2025	RAKIB MONDAL @ MD RAKIB MONDAL @ MD	KAUSHIK	27-01-2026	1) NDPS CASE YEAR WRONG THROUGH OUT

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			RAKHIBA MONDAL Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	CHOUDHURY		THE PETITION
12	CRM (A)	4489/2025	AFTAB KHAN AND ANR. Mobile:8240562780 Email:ARKABHATTACHARYA94@GMAIL.COM	ARKA RANJAN BHATTACHARYA	27-01-2026	1) CLARIFICATION NEEDED REGARDING HIGH COURT REJECTION DETAILS OF PETITIONER NO. TWO AT PARAGRAPH ONE (FIRST TIME)
13	CRM (A)	4505/2025	X X X X X AND ANR. Mobile:8101379938 Email:ADVOCATEASF@GMAIL.COM	ASFAK AHAMMED	27-01-2026	1) COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION, AFFIDAVIT AND ANNEXURES ALL
14	CRM (A)	4506/2025	SUNIL SINGHA AND ORS. Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	27-01-2026	1) ACT. WRONG/MISMATCH WHERE PS CASE DETAILS MENTIONED AT WHOLE PETITION
15	CRM (A)	4512/2025	JUYEL SK @ TAHID UJJMAN Mobile:8371864224 Email:ADVHAMIDUR@GMAIL.COM	HAMIDUR RAHAMAN	27-01-2026	1) TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (REJECTION DATE)
16	CRM (A)	4526/2025	RAHUL KUMAR PODDAR AND ORS. Mobile:8582805242 Email:ADV_GC@YAHOO.CO.IN	ABHIRUP DAS	27-01-2026	1) COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION AND ANNEXURES
17	CRM(M)	2839/2025	PETITIONER Mobile:9051620660 Email:SUBRATAMUKHERJEE@GMAIL.COM	SUBRATA MUKHERJEE	27-01-2026	PETITIONER NAME STILL VISIBLE IN PETITION
18	CRM(M)	2877/2025	PETITIONER Mobile:9051620660	SUBRATA MUKHERJEE	27-01-2026	PETITIONER AND VICTIM GIRL NAME STILL READABLE IN SOME PAGES OF ANNEXURES EVEN AFTER MASKING.
19	CRM(M)	2939/2025	M. DEEPAK NARAYAN Mobile:7980641639 Email:UPASANABANERJEE@GMAIL.COM	UPASANA BANERJEE	27-01-2026	1) ... MENTION TRIAL COURT REJECTION DETAILS PROPERLY (POCSO CASE NUMBER) AT PARAGRAPH ONE AND CAUSE TITLE PAGE
20	CRM(M)	2949/2025	SURAJIT SIKDAR Mobile:9051648702 Email:DIPABHATTACHARYA43@GMAIL.COM	DIPA BHATTACHARYA	27-01-2026	INCOMPLETE CERTIFIED COPY ATTACHED
21	CRM(M)	3021/2025	JAKIR HOSSAIN Mobile:9830519578 Email:ALAMMUSHARRAF36@GMAIL.COM	MUSHARRAF ALAM SK	31-12-2025	1. VICTIM ID DISCLOSE 2. ACT WRONG.
22	CRM (NDPS)	1741/2025	JAHANGIR MONDAL Mobile:7003578904	KAUSHIK CHOUDHURY	27-01-2026	1. ORDER DATE WRONG. IN PARA 1, 2. COMMISSIONER INITIAL MISSING IN

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			Email:KAUSHIKCHOUDHURY83@GMAIL.COM			PAGE 3
23	CRM (NDPS)	1769/2025	SIRAJUL SK @ HEBA AND ANR. Mobile:7980641436 Email:ADVRAJADAS136@GMAIL.COM	RAJA DAS	27-01-2026	WRONG DECLARATION IN 1ST PARA
24	CRR	5594/2025	JAGDEEP KAUR SAREEN Mobile:8981242095 Email:VISHWARUP94@GMAIL.COM	VISHWARUP ACHARYYA	27-01-2026	THIS FILE IS OUT OF TIME, SO NEED A CRAN FILE.
25	FMAT	518/2025	PRASUM KUMAR ROY Mobile:9475267068 Email:PRADIPTA.SIDDHANTA@GMAIL.COM	PRADIPTA SIDDHANTA	27-01-2026	APPELLANT'S AGE MISSING
26	MAT	2353/2025	MANGAL BANERJEE @ DR MANGAL BANERJEE Mobile:9903711593 Email:DASDUBHAJIT49.SD@GMAIL.COM	SUBHAJIT DAS	27-01-2026	RESPONDENT NO. 1 AND 2 DISTRICT MISSING
27	MAT	2355/2025	KAUSHIK GHOSH AND ORS Mobile:9903314694 Email:SNEHASISDEY1910@GMAIL.COM	SNEHASISH DEY	27-01-2026	DISTRICT WORONG OF RESPONDENT NO. 5
28	MAT	2358/2025	The State of West Bengal and Others Mobile:9564224625	AMRITALAL CHATTERJEE	27-01-2026	REQUIRED ADVT. SIGNATURE ON PRESENTATION FORM
29	MAT	2363/2025	SWADESH RANJAN PRADHAN AND ORS. Mobile:9831422811 Email:SKANWARALI09@GMAIL.COM	SK ANWAR ALI	27-01-2026	PRESENTATION FORM ISSUE
30	RVW	414/2025	HOWRAH MUNICIPAL CORPORATION AND ORS. Mobile:9830031943 Email:BANERJEESANDIPAN18@GMAIL.COM	SANDIPAN BANERJEE	27-01-2026	REQUIRED ORIGINAL ORDER COPY AND LIST OF PAPERS.
31	RVW	416/2025	UTTAM GHOSH @ DABU GHOSH AND ORS Mobile:9051179950 Email:SOU MOROY9868@GMAIL.COM	ANIRBAN ROY	22-01-2026	LIST OF DOCUMENTS IS MISSING
32	WPA	29783/2025	ADITI BANERJEE Mobile:9038997073 Email:BIDHAYAKLAHIRI@GMAIL.COM	BIDHAYAK LAHIRI	27-01-2026	RESPONDENT 4 STATE MISSING
33	WPA	29801/2025	KABERI SAHA Mobile:8583802437 Email:ROYIVAN99@GMAIL.COM	IVAN ROY	27-01-2026	COMMISSIONER SIGN IS MISSING AT CORRECTION PORTION AT RESPONDENTS
34	WPA	29820/2025	SAFIUL ISLAM Mobile:7076115231 Email:MASOOQRAHMAN007@GMAIL.COM	MASOOQ RAHMAN	27-01-2026	SYNOPSIS IS MISSING

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35	WPA	29828/2025	MIHIR MANDAL AND ANR. Mobile:9874070056 Email:PROSENJIT.SNLC@GMAIL.COM	PROSENJIT BISWAS	27-01-2026	RESPONDENT SL NUMBER IS WRONG AND COMMISSIONERS SIGN MUST BE DONE ON CORRECTION PORTION
36	WPA	29839/2025	SOUMI GUHA THAKURTA Mobile:9874796862 Email:SANANDAGANGULI07@GMAIL.COM	SANANDA GANGULI	27-01-2026	SUBJECT CATEGORY CODE WRONG,SHORT LIST OF DATES ABSENT
37	WPA	29849/2025	KAZEM ALI SHEIKH AND ANR. Mobile:9231310618 Email:SUBASMLAW@GMAIL.COM	SUBHAS CHANDRA DUTTA	27-01-2026	PETITIONER MIDDLE NAME ABSENT IN PAGE 1
38	WPA	29869/2025	SK. SABEDUDDIN Mobile:7439853056 Email:ADV.OINDRI2002@GMAIL.COM	OINDRILLA SARKAR	27-01-2026	INDEX NOT FILLED UP,
39	WPA	29871/2025	ANIL KUMAR DHAR Mobile:9635676314 Email:PURNENDUSHEKHARGHOSH08@GMAIL.COM	PURNENDU SHEKHAR GHOSH	27-01-2026	RESPONDENT 3,4 DISTRICT MISSING
40	WPA	29929/2025	NUR ALAM MOLLA AND ORS. Mobile:9831071826 Email:ADVOCATEASHIMKUMAR@GMAIL.COM	SUBHAYAN BARIK	27-01-2026	SERIAL NO IN LAST PARA OF CAUSE TITLE AT PAGE 4 WRONG
41	WPA	29946/2025	MINU SINHA Mobile:9830077234 Email:BARICHAMBERS@GMAIL.COM	SK. IMTIAJ UDDIN	27-01-2026	SUBJECT CATEGORY CODE AND CONCERNED BENCH IS NOT MATCHING
42	WPA	30103/2025	ABBASUDDIN MANDAL Mobile:6290666568 Email:GAYENSAUMEN@GMAIL.COM	SAUMEN GAYEN	27-01-2026	LOGO NOT FOUND
43	WPA	30105/2025	ABHHOY CHARAN BASU Mobile:9830479228 Email:R.PMUKHERJEE21@GMAIL.COM	PROSENJIT MUKHERJEE	27-01-2026	SAME SERIAL NO IS GIVEN IN THE NUMBERING OF THE RESPONDENTS
44	WPA	30117/2025	KANAK MONDAL AND ORS. Mobile:8697942336 Email:SHETPARNARAY@GMAIL.COM	SHETPARNA RAY	27-01-2026	CAUSE TITLE XEROX NEEDS TO BE GIVEN WITH THE PETITION
45	WPA	30123/2025	JAGANNATH GUHA AND ANR. Mobile:9474740433 Email:BISWARUPBISWAS22@GMAIL.COM	NUPUR CHOUDHURI	27-01-2026	NAME OF THE RESPONDENT 1 IS NOT MATCHING WITH THE ZERO PAGE AND THE 1ST PAGE OF THE PETITION
46	WPA	30131/2025	BASU TEA PRIVATE LIMITED AND ANR Mobile:9932369241 Email:ADVOCATESHIGHCOURT.77@GMAIL.COM	SUBHADIP BISWAS	27-01-2026	LOGO IS MISSING IN THE VAKALATNAMA OF THE PETITION

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47	WPA	30133/2025	RUPA PAUL AND ANR. Mobile:9051451799 Email:ABHISHEKKABIR599@GMAIL.COM	ABHISHEK KABIR	27-01-2026	CAUSE TITLE XEROX NEEDS TO BE GIVEN WITH THE PETITION.
48	WPA	30156/2025	O.P.S. CARRIER PVT LTD AND ANR Mobile:8697059947 Email:AVIJIT.LEGAL@GMAIL.COM	ABHIJIT CHAKRABORTY	27-01-2026	1.SUB CATEGORY CODE WRONG 2.GROUP WRONG 3.PAGE-3 CJ ADDRESSING WRONG 4.LISTING DATE WRONG
49	WPA(P)	594/2025	BARUN BISWAS Mobile:9830288266		27-01-2026	SHORT LIST OF DATE PAGE IS MISSING IN THE PETITION
50	WP.CT	275/2025	LACHMINIA BANSFORE AND ANR. Mobile:8697851616 Email:RAYNIRMAL406@GMAIL.COM	NIRMAL RAY	27-01-2026	ALL ADV SIGNATURES MISSING IN 2ND COPY
51	WP.CT	278/2025	UNION OF INDIA AND OTHERS Mobile:7980505717	JAYITA DHAR CHAKRABORTY	27-01-2026	XEROX COPY OF ORDER SHEET MUST BE ATTACHED TO BOTH COPIES (XEROX COPY OF CAUSE TITLE MUST BE PRODUCED)
52	WPLRT	230/2025	MD. RAHAMATULLYA MONDAL AND ORS. Mobile:9830944793 Email:GIASUDDINULLA06@GMAIL.COM	SUDHANGSHU NATH	27-01-2026	LOGO NOT FOUND,PETITIONER SIGNATURES MISSING IN PAGE 19 AND 20
53	WPLRT	233/2025	ANGUR MONDAL AND ORS Mobile:9232689393 Email:SALILMAITIADVOCATE@GMAIL.COM	SALIL KUMAR MAITI	27-01-2026	IN 2ND JUDGES COPY ADVOCATE SIGN IS MISSING AS WELL AS PETITIONER SIGN IS MISSING
54	WP.ST	278/2025	KALYANI SARKAR Mobile:9804757819 Email:BISWARUPBISWAS@GMAIL.COM	NUPUR CHAUDHURI	27-01-2026	CJ ADDRESSING WRONG